

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**MA 3521/2018  
in  
OA 2022/2017**

New Delhi, this the 24<sup>th</sup> day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member(J)**

Gopal Das Verma  
Son of late Sh. Radhey Lal Verma, (Age 59 years)  
Assistant Accounts Officer  
ED-4, DDA, CBD Shahadara, Delhi – 110092.  
(Mobile No. 9717370108)  
gopaldasverma@gmail.com ... Applicant

(By Advocate : In person)

**Versus**

1. Delhi Development Authority  
(Through Vice-Chairman)  
Vikas Sadan, INA  
New Delhi – 110023.
  
2. Finance Member  
Delhi Development Authority  
Vikas Sadan, INA  
New Delhi – 110023. ...Respondents

(By Advocate : Mr. Manjeet Singh Reen)

**ORDER (ORAL)**

**Hon'ble Ms. Nita Chowdhury:**

This MA has been filed on behalf of the applicant seeking to withdraw the OA. In view of his application and the fact that the applicant is present in person, this OA is disposed of as withdrawn.

**(S.N. Terdal)  
Member (J)**

/anjali/

**(Nita Chowdhury)  
Member (A)**

